COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 193 OF 2017 & IA NO. 449 OF 2018

Dated: 12th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

GMR Kamalanga Energy Limited & Anr. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee

Mr. Yashaswi Kant Ms. Raveena Dhamija

Counsel for the Respondent(s) : Mr. M. G. Ramachandran

Ms. Ranjitha Ramachandran Ms. Poorva Saigal for R-2 & R-3

ORDER

We have heard learned counsel for the parties for some time.

List the matter for further hearing on 16.07.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/js